

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2440  
ANSWERED ON:28.03.2012  
EMPANELMENT UNDER CENTRAL STAFFING SCHEMES  
Joshi Shri Mahesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the rules and regulations for empanelment of officers of Group `A` Central Services under Central Staffing Scheme;
- (b) whether the officers of all Group `A` Central Services are eligible for empanelment under Central Staffing Scheme;
- (c) if so, the details of the officers of Group `A` Central Services empanelled under Central Staffing Scheme;
- (d) whether the officers of Indian Cost Accounts Services, Group `A` Central Services, are entitled for empanelment under Central Staffing Scheme;
- (e) if so, the level at which the officers of this service are empanelled;
- (f) whether the proposal for empanelment of officers of this service at Senior Administrative Grade (SAG) (Joint Secretary Level) is pending since last more than one year; and (g) if so, the reasons for being kept pending and the authorities responsible for this lapse?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): Empanelment for Joint Secretary or equivalent level officers at Centre is governed by the Central Staffing Scheme (CSS) as modified from time to time. A copy of the empanelment guidelines is enclosed at Annex-I.
- (b): Officers belonging to any of the 36 Group 'A' services included under the CSS are eligible for empanelment. A copy of list of such services is enclosed at Annex-II.
- (c): Officers belonging to participating services are empanelled for Joint Secretary or equivalent level batch-wise for each service separately at initial, first review and second review stage. A list of thus empanelled officers belonging to different services, batch-wise is intimated to the respective cadres and also put on the DOPT's website ([www.persmin.gov.in](http://www.persmin.gov.in)) regularly.
- (d): Yes, Madam.
- (e): Empanelment starts at Joint Secretary or equivalent level for all Group 'A' services participating under CSS including the Indian Cost Accounts Service.
- (f) & (g): A proposal was received from the Office of Chief Advisor (cost), Department of Expenditure regarding assessment of 19 officers of Indian Cost Accounts Service (ICoAS) of 1983 and 1985 batches in October, 2008. At that time, the guidelines for JS level empanelment were under examination by the Appointments Committee of the Cabinet (ACC). The ACC approved the revised modified guidelines for JS level empanelment only in September, 2009. The Cadre Controlling Authority asked ACR dossiers of 14 officers to be returned for these batches on different dates on the grounds of administrative requirements. As such, the empanelment could not be considered in the absence of ACR dossiers.